Declaration of Assets and Liabilities

1.1	IMESH K	UMAR	sor	daysher/vers of Late. Raylanshi Raut
				to Bihar legislative Council patr
service and	d presently w	orking as	Section	in officer
give herein	below the de	etails of th	e assets (in	nmovable, movable, bank balance, etc.) of
myself, my	spouse and o	iependant	s*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	50,000		3ndu shekho 5000/-	Y	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B. 9 video Frandell Saving H/C 1, 70,000/— Canara Bonk Anisaleed.	_	UNION Bonk Saving A/C 2,50,009—		
(iii)	Bonds, Debentures and Shares In companies	-	-	-	-	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.g. C 1,00000) P.M.J.R.y. P.M.S. y.	2,00000/-	2,00000/ 2,00000/ PMJRy-2, p.ns.y2,	00000/ -	
(v)	Motor Vehicles (details of make, etc.)	HERO- BROICM			-	_
(vi)	Jewellery (give details of weight and value)	gald, 3109 Selver 1, 100/gn	_			-
(vii)	Other assets, such as values of claims / interests	T.V. Refri washing v compute	getere nacine	-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Umesh Kumar

21/02/23

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Prop	strail	-	5- 1	City, Hallie
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-		_	_
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Paty Resi	mandal +, Anisal aq, olenticol nt value ione - 10			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(v)	Others (such as interest in property)					- 374

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loans from Banks	L.g. C Housing Financial	
	(ii) Loans from financial institutions	1.7.0 35,00000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	÷.	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ay-2021-22 T.D.S:, 1,01,00) Paid PAN-Ne- AAMPY-845	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	Profe . Tax - 2500 -	_
	(iv) Property Tax	PATNA NAGARNIGAM -	

Personal Detail

GPF/CPF/PRAN No). :-	PTS/B.L.C - 562
Gender	:-	M (M/F)
Date of Birth	:-	0 5 0 7 1 9 6 8 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	;-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	1-	GOPALGANG.
I hereby	declare	that the above details are true to the best of my

knowledge and belief.

Signature ... Umesh Kumax

Name of Employee: UMESH KUMAR

Place: PATMA

Designation: Section officer
Department: Bihar legislative council

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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